Human Rights Commission in Geneva in 1996.

(b) At this Session a statement from Pakistan contained several references to Kashmir, *inter alia* questioning the validity of the elections in Jammu and Kashmir and the independence of the National Human Rights Commission of India. India exercised the right of reply to expose the false propaganda contained in the statement from Pakistan.

(c) The countries attending the 52nd Session of the UN Commission on Human Rights understood India's position on the matter.

Fencing of borders to check infiltration from neighbouring countries

382. DR. D. VENKATESHWAR RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Border Security Force has started fencing and flood lighting on the North-East borders to check the infiltration from Bangladesh and Mayanmar;

(b) if so, by what time is the work on fencing likely to be completed;

(c) to what extent infiltration has been checked;

(d) whether the border with Pakistan in all sectors has been fenced; and

(c) to what extent has fencing also helped in reducing the infiltration from Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) Babed wire fencing along different sectors of Indo-Bangladesh border is being carried out by the Border Roads Organisation, Central Public Works Department and Assam Public Works Department. There is no provision for fencing on Indo-Myanmar border or floodlighting of any border in the North-East.

The fencing work on 896 kms. of Indo-Bangladesh border is scheduled to be completed by March, 1998. Only a part of the border in the NE States has been fenced. However, it is felt that fenced sectors can be guarded more effectively to check infiltration.

(d) and (e) The progress of fencing work along the Indo-Pak border is as under:----

Completed	To be completed
Punjab	451 kms
Rajasthan	600 kms. 435 kms.
Gujarat Jammu	Terrain not suitable for fencing — 180 kms.

As stated earlier, it is felt that fenced sectors can be guarded more effectively to check infiltration.

Augmentation of strength of police personnel in the Capital

383. SHRI V. NARAYANASAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that there is deterioration in law and order situation in the Capital in the recent months involving deaths of elderly people; and

(b) if so, the steps taken to bring the culprits to book and remedial measures taken to augment the strength of the police personnel in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) Eight cases of murder of elderly people have been reported in Delhi during the current year (from 1.1.96 to 30.6.96) while nineteen such cases were preported during the corresponding period in 1995.

All the cases registered are properly investigated so as to bring the culprits to book. Steps taken to prevent crimes against elderly people include, inter alia, the following:—

(i) A Senior Citizens' Security Scheme is in vogue under which senior citizens are identified, beat-wise and division-wise, in every police station. Beat Staff of the Police Stations visits these senior citizens to offer them advice on security measures that should be taken by them and to reassure them.

- (ii) During beat and division patrolling, special vigil is maintained around the residences of senior citizens.
- (iii) The antecedents of servants and others working with old persons are varified.
- (iv) The Chowkidars of the area have been briefed to keep an eye on the residences of this category of persons.

रक्षा संबंधी कल-पुर्जों की आपूर्ति के संबंध में भूतपूर्व सैनिकों को प्राथमिकता दिया जाना

384. श्री अजीत जोगीः क्या रक्षा मंत्री यह बताने की कुपा करेंगे किः

(क) क्या सरकार ने आयुधशालाओं को रक्षा संबंधी कल-पुर्जों की आपूर्ति किए जाने के मामले में भूतपूर्व सैनिकों के उद्यमों और सहकारी संस्थाओं को प्राथमिकता देने के लिए कोई दिशानिर्देश निर्धारित किए हैं:

(ख) यदि हां, तो तत्संबंघी ब्यौरा क्या है;

(ग) क्या पुनर्वास महानिदेशक द्वारा रक्षा संबंधी कल-पुंजों तथा सहायक सामग्रियों के उत्पादन और उनकी आपुर्ति पर निगरानी रखी जाती है; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

रक्षा मंत्रालय में राज्य मंत्री (श्री एन॰वी॰एन॰ सोमू): (क) और (ख) रक्षा विमाग द्वारा सेना, नौसेना और वायुसेना के लिए खरीदी जाने वाली निम्न प्रौद्योगिकी मदों की मात्रा का 10 प्रतिशत भूतपूर्व सैनिक उद्यमियों से अधिप्राप्त किए जाने के लिए आर्यक्षत है बशतें कि उनकी गुणवता और कीमत प्रतियोगी हो। लेकिन यह आरक्षण आयुध निर्माणियों, आयुध डिपो, विरचना मुख्यालयों और यूनिटों द्वारा स्थानीय खरीद के माध्यम से खरीदी जा रही मदों पर लागू नहीं है।

(ग) जी, नहीं।

(घ) प्रश्न नहीं उठता।

Countries supporting India for Security Council Seat

385. SHRI RAMDAS AGARWAL: Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) which are the countries who support India for the Asian seat in the United Nations Security Council;

(b) whether the Sri Lankan Foreign Minister including diplomats of other countries who met the India's Exteral Affairs Minister recently have shown any interest in this regard; and

(c) what steps Government have taken so far at the diplomtic level and through other channels to elicit support of other countries for India in this matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) to (c) India's candidature to the non-permanent seat on the United Nations Security Council, for the term 1997-98 has received an encouraging response. The Government of India have taken several steps to apprise other governments of our candidature. These measures include approaches in various capitals and to diplomatic missions in New Delhi, presence in regional summit meetings and interaction through special envoys to foreign capitals and visitors to New Delhi. The Permanent Mission of India to the United Nation is also continuously engaged in this effort, as required.

Rubberisation of National Highways

386. SHRI JOY NADUKKARA: will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any progress in the research on rubberisation of roads, if so the present position thereof;

(b) whether Government would take steps to rubberise more roads, including National Highways;

(c) whether any proposal is pending before the Centre to take up more roads as National Highways in Kerala; and